



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,26th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

45	I.A.(Civil)/2573/2022 CONNECTED WITH ITEM NO. 30 IN THE DAILY CAUSE LIST in PIL/52/2022	ASSAM STATE JAMIAT ULEMA <b>Versus</b> DURLOV TALUKDAR AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR S BORTHAKUR ASSTT.S.G.I.
46	I.A.(Civil)/2578/2022 (CONNECTED WITH ITEM NO.15 IN THE DAILY CAUSE LIST) in WA/257/2022	MANOJ KUMAR CHOUDHURY <b>Versus</b> HIMANGSHU KUMAR DAS AND 20 ORS.	MR. K N CHOUDHURY	MR. P MAHANTA GA, ASSAM SC, APSC SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022

18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



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**[ For Friday,26th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDERS**

10	I.A.(Civil)/4123/2019 FIXED in MACApp./15144/2019 <b>WITH</b> MACApp./15144/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/15146/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS  SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS  SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS	MR. P P DUTTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
11	I.A.(Civil)/4321/2019 FIXED in MACApp./15138/2019 <b>WITH</b> MACApp./15138/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/15142/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS  SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS  SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
12	I.A.(Civil)/276/2020 FIXED in MACApp./15131/2019  <b>WITH</b> MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS  SRI PROBhat BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
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26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 16 HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

66	WP(C)/5563/2022 B/O	KALYANI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
67	WP(C)/5567/2022 B/O	DIPALI KHERKATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU

**ORDER (STAY VACATING)**

68	I.A.(Civil)/2332/2021 FIXED in WP(C)/2132/2021 <b>WITH</b> WP(C)/2132/2021	PARBATI KONWAR <b>Versus</b> MUKTA RAM DEKA  MUKTA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA  MR. A DEKA	MR. A DEKA  SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
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**ORDERS**

69	I.A.(Civil)/2484/2022 WITH WP(C)/5101/2022(D/O), FIXED in WP(C)/5101/2022	SMT. ABIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	SC, EDU
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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
60	WP(C)/5527/2022 FIXED AT 12:30 P.M.	RAJU PROSAD SARMA <b>Versus</b> STATE OF ASSAM	G. GOSWAMI MS. B CHOWDHURY	GA, ASSAM
61	WP(C)/5545/2022 B/O	CONTINENTAL MILKOSE (INDIA) LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
62	WP(C)/5554/2022 B/O	MD. MOMINUR RAHMAN PRADHANI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	SC, CO OP GA, ASSAM
63	WP(C)/5560/2022 B/O	RAUSHEENA UDYOG LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
64	WP(C)/5566/2022 B/O	ARSS TECHNOCOM PRIYASHI AASHI (JV) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.1-42) AND (CRL.PET. MATTERS, ITEM NOS. 1-30) ),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
68	Bail Appln./2056/2022 FIXED.	BIKI CHETRY @ VICKY CHETTRI <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
<b>MOTION</b>				
69	AB/2442/2022 B/O	SIBENDU TASA @ TUPUL TASA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
70	AB/2444/2022 B/O	BULLEN BONIA @ DABLU BANIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
53	WP(C)/3463/2012 (AT 10:30 AM)	PRASENJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
54	WP(C)/301/2014 (AT 10:30 AM)	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C.
<b>WITHDRAWAL</b>				
55	WP(C)/6347/2021 B/O	ABDUL MALIK LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H LASKAR MS A GAYARI	GA, ASSAM SC, HEALTH
<b>MOTION</b>				
56	WP(C)/5454/2022 FIXED	MADAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, GMC
57	WP(C)/5484/2022 B/O	MONOJ NATH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	GA, ASSAM
58	WP(C)/5553/2022 B/O	SWEATA KRISHNATREYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAJIN MS A DEVI MS. H BORAH	SC, APSC SC, TECHNICAL EDU. SC, IRRIGATION

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022

7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,26th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
61	Bail Appln./2127/2022 B/O	ZAHANGIRN ROUSHAN MAHMUD <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
<b><u>MOTION</u></b>				
62	Crl.Pet./855/2022 B/O	SAJINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K P PATHAK MR. D GOGOI Mr. A Baruah	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
63	Bail Appln./1640/2022 B/O	SAHANUR ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
64	Bail Appln./1785/2022 FIXED	MD. TASEER ALI @ SALAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
65	Bail Appln./1790/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SMT. RITA BORO @ NELAMATI BORO <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
66	Bail Appln./1815/2022 FIXED	MAJEM ALI @ MAJOM ALI @ MAJEM <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
67	Bail Appln./1819/2022 WITH CASE RECORD, FIXED	RAKESH KUMAR <b>Versus</b> THE UNION OF INDIA	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, NCB
68	Bail Appln./1946/2022 FIXED	SMT. PINKI CHETIA DAS @ PINKI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM

**ORDERS**

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
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22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,26th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
73	Bail Appln./1855/2022 WITH SCANNED COPY OF CASE RECORDS ALONG WITH STATUS REPORT, FIXED	MD. MOFIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MS B CHOUDHURY MR D K BHATTACHARYYA	PP, ASSAM
<b>ORDERS</b>				
74	WP(C)/1590/2021 FIXED	JYOTI SUBBA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	GA, ASSAM MR. M K DAS (R-10,11) MR H K SARMA (R-6,7,8) SC. REVENUE
75	I.A.(Civil)/2337/2021 FIXED in WP(C)/3386/2021  <b>WITH</b> WP(C)/3386/2021	CHARAN BORGAYARY <b>Versus</b> THE BLOCK DEVELOPMENT OFFICER, BOROBAZAR T.D. BLOCK  CHARAN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE SC, BTC  MR H BURAGOHAJIN MR. B J MUKHERJEE MS R SAHA	SC, PNRD MR R DHAR (R-6) MR B C MUCHAHARY (R-6) SC, BTC
76	I.A.(Civil)/2562/2022 WITH MACApp./116/2022(D/O), B/O in MACApp./116/2022	MRS PADUMI KALITA <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS.	MR. M TALUKDAR	MR SISHIR DUTTA
77	WP(C)/4204/2022 FIXED	PANKAJ NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, AFC
78	WP(C)/4585/2022 FIXED	KHIROD DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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8)	MR J SHARMA	18-08-2022	To	30-08-2022
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16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
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22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022





# THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,26th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

11	I.A.(Civil)/3628/2017 FIXED in MACApp./305743/2017 <b>WITH</b> MACApp./305743/2017 (Filing Number)	MRS. INDU BASFOR <b>Versus</b> KHAGEN SAIKIA and 2 ORS,  MRS. INDU BASFOR <b>Versus</b> KHAGEN SAIKIA and 2 ORS,	MR. R DE MR. P NEOG  MR.R DE MR. P NEOG	MS. M SAIKIA MS. P BORTHAKUR
12	I.A.(Civil)/1739/2021 B/O in MACApp./172/2020  <b>WITH</b> MACApp./172/2020  <b>WITH</b> I.A.(Civil)/1152/2020 in MACApp./172/2020	SMT GITALI LAHKAR AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD  ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS  ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS	MR D MONDAL  MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA  MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR SISHIR DUTTA
13	<b>WITH</b> CO/29/2021	GITALI LAHKAR AND 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO LTD	MR D MONDAL	MR. S DUTTA

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
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9)	MS. A DEVI	20-08-2022	To	09-09-2022

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15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
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22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Friday,26th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 16

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	CRP(IO)/202/2022 B/O	PAPLU GOPE <b>Versus</b> MD. INAM WARIS AND 4 ORS	MR. A R SHOME MR B PUSHILAL	
52	AB/2439/2022	MD. NAKIBUDDIN AHMED @ MOINA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
53	RSA/156/2019 CAVT. NO.0426/2019 FIXED	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2494/2019 <b>in</b> RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1332/2022 <b>in</b> RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	FOR CAVEATOR
54	<b>WITH</b> RSA/1727/2022 (Filing Number)	REKHAMONI DEVI AND ORS. <b>Versus</b> JUGAL CHANDRA SAIKIA AND ORS.	MR. A K PURKAYASTHA	

	<b>WITH</b> I.A.(Civil)/589/2022	REKHAMONI DEVI AND ORS. <b>Versus</b> JUGAL CHANDRA SAIKIA AND ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. A IKBAL MRS. M NATH MR. S SHARMA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
	<b>WITH</b> I.A.(Civil)/2455/2022	REKHAMONI DEVI AND ORS. <b>Versus</b> JUGAL CHANDRA SAIKIA	MR A IKBAL	MR. M DAS
		<b>ORDERS</b>		
55	RSA/37/2011 B/O	GITESH CH. DAS and 6 ORS, <b>Versus</b> GONESH CH. DEY and 8 ORS,	MR.Z HAMMAD MR. T U LASKAR (A1) R P SARMAH MR. N DHAR (A1) MR.A M BARBHUIYA D DOLEY MS. U BARUAH MS.F BEGUM MS. M MEDHI (A1) R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	<b>WITH</b> MC/2140/2012 <b>in</b> RSA/37/2011	SMT. SHYAMA RANI DAS AND 2 ORS. <b>Versus</b> GONESH CH. DEY and 8 ORS,	R P SARMAH D DOLEY R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	<b>WITH</b> MC/1045/2015 <b>in</b> RSA/37/2011	ON THE DEATH OF APPELLANT NO. 2 ATUL DAS, HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS <b>Versus</b> GONESH CH. DEY and ORS,	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S C KEYAL MR.P DAS MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	<b>WITH</b> I.A.(Civil)/846/2018 <b>in</b> RSA/37/2011	GITESH CHANDRA DAS AND 6 ORS <b>Versus</b> ON DEATH OF GONESH CH. DEY HIS LEGAL HEIR SMT. ARATI RANI DEY AND 4 ORS	MRS. R DEVI	MS. F AHMED
56	<b>WITH</b> RSA/38/2011	GITESH CH. DAS and 6 ORS, <b>Versus</b> SUBRATA DEY and 11 ORS,	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	<b>WITH</b> MC/380/2011 <b>in</b> RSA/38/2011	GITESH CH. DAS AND 6 ORS <b>Versus</b> SUBRATA DEY AND 11 ORS	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S P CHOUDHURY
	<b>WITH</b> MC/381/2011 <b>in</b> RSA/38/2011	GITECH CH. DAS AND 6 ORS <b>Versus</b> SUBRATA DEY AND 11 ORS	R P SARMAH MR.D DOLEY R DEVI	S P CHOUDHURY N CHOUDHURY
	<b>WITH</b> MC/2141/2012 <b>in</b> RSA/38/2011	SMT. SHYAMA RANI DAS and 2 ORS. <b>Versus</b> SUBRATA DEY and 11 ORS,	R P SARMAH R DEVI	S K MEDHI S K GHOSH S P CHOUDHURY A K DEY
	<b>WITH</b> MC/862/2015 <b>in</b> RSA/38/2011	ON THE DEATH OF ATUL DAS HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS <b>Versus</b> SUBRATA DEY and 11 ORS,	MR.R P SARMAH MRS.R DEVI	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY

**WITH**  
I.A.(Civil)/152/2017  
in RSA/38/2011

GITESH CH. DAS and 6 ORS,  
**Versus**  
ON THE DEATH OF RESPONDENTS NO.4  
GONESH CH.DEY HIS LEGAL HEIRS  
SMT.ARATI RANI DEY and ORS

MR.Z HAMMAD  
MR.R P SARMAH  
MR.A M BARBHUIYA  
MRS.R DEVI  
MS.F BEGUM

MR.S K MEDHI  
MR.S K GHOSH  
MR.S P CHOUDHURY  
MR.A K DEY

**WITH**  
I.A.(Civil)/533/2017  
in RSA/38/2011

GITESH CH. DAS and 6 ORS,  
**Versus**  
ON THE DEATH OF GONESH CH.DEY HIS  
LEGAL HEIRS ARATI RANI DEY AND ORS

MR.Z HAMMAD  
MR.R P SARMAH  
MR.A M BARBHUIYA  
MRS.R DEVI  
MS.F BEGUM

MR.S K MEDHI  
MR.S K GHOSH  
MR.S P CHOUDHURY  
MR.A K DEY

57 I.A.(Civil)/2566/2022  
in RSA/10045/2022

SARBESWAR DAS .  
**Versus**  
TAGAR DAS AND 3 ORS

MR. A GOHAIN  
MR. S DIHINGIA  
MR. U B SARMA

**WITH**  
RSA/10045/2022  
(Filing Number)

SARBESWAR DAS .  
**Versus**  
TAGER DAS AND 3 ORS A

MR. A GOHAIN

**HEARING**

58 Crl.Rev.P./39/2022  
PART-HEARD, WITH LCR 2 FILES,  
B/O

RAJU NARAH  
**Versus**  
THE STATE OF ASSAM

MR. R BARUAH

MR. P N GOSWAMI  
SPL PP WILDLIFE FOREST  
ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,26th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
59	Bail Appln./2119/2022 B/O	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
<b><u>MOTION</u></b>				
60	AB/2441/2022 B/O	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
61	AB/2446/2022 B/O	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
62	AB/2459/2022 B/O	MORJIYANA KHATUN @ BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
63	AB/2465/2022 B/O	SOPIOR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
64	AB/953/2022 FIXED	RUPESH KUMAR CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
65	AB/2221/2022 FIXED	SEIKH SAKIB AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR T KALITA S YESMIN	PP, ASSAM
<b><u>ORDERS</u></b>				
66	CrI.Rev.P./364/2022 WITH LCR, FIXED	ARIJIT ASLAM @ ARJOO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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[ For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 20

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST(RELATING TO CIVIL BENCH-I) DATED 22-08-2022 TO 26-08-202,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### DELIVERY OF ORDER

14	MACApp./76/2008 (AT 10:30 AM)	RUBEE DAS <b>Versus</b> NIRMALENDU ROY and ORS	MR.R BARUAH MR.D SAIKIA MS.A VERMA MR. K K DUTTA MR.B GOGOI	MR.N GOSWAMI MR.C CHOWDHURY MR.B K PURKAYASTHA MR. A DUTTA MR. R GOSWAMI MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA MR.D SAHA MRS. P M DUTTA MS.A AJITSARIA MS.M NEOG
15	<b>WITH</b> MACApp./92/2008	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RUBEE DAS and ORS.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA MS.A AJITSARIA	MR.N GOSWAMI MR T KALITA MR.R GOSWAMI MR. K K DUTTA MS.M SAIKIA MS.C CHOWDHURY
16	MACApp./9/2012 (AT 10:30 AM)	SMT. SWARNALATA BHUYAN <b>Versus</b> DECEASED SARBOTTAM BHUYAN REPRESENTED BY HIS LEGAL HEIRS SRI PRABIN BHUYAN and ANR,	MR.S C KEYAL MR.S K GHOSH MR. S P CHOUDHURY	MR.D K DAS MR.R GOSWAMI MR.B S GOSWAMI

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**[ For Friday,26th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	WP(C)/4855/2022 (AT 2:00 PM), FIXED	SHAKAMBARI ENTERPRISES (INDIA) PVT LTD. AND 3 ORS <b>Versus</b> THE NUMALIGARH REFINERY LIMITED AND 3 ORS . B	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS	MR. D DAS SR. ADV MR. JYOTIRMOY ROY (r-1,2,3) MR. N DEKA (r-1,2,3) R SARMAH MR. M GOGOI (r-1,2,3) MR T MEELEE (r-1,2,3) MR A R BAROOAH (r-1,2,3) MR. R B PHOOKAN
<b>ORDERS</b>				
53	MFA/11/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
<b>STAY MATTERS</b>				
54	CRP/43/2021 WITH LCR, FIXED	ABDUL MANNAN AKOND <b>Versus</b> HASINA YASMIN AND 2 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. S PARVEEN (R-1,2,3)

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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# THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,26th August 2022]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
21	MACApp./695/2018 (CONNECTED WITH ITEM NO. 10 IN THE DAILY CAUSE LIST), FIXED <b>WITH</b> I.A.(Civil)/2740/2018 <b>in</b> MACApp./695/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMT BORADA ADHIKARY and 3 ORS	MR.B K PURKAYASTHA MS. K DEKA	
		NATIONAL INSURANCE CO. LTD <b>Versus</b> SMT BORADA ADHIKARY and 3 ORS	MR. B K PURKAYASTHA MS. K DEKA	
<b>ORDERS</b>				
22	MACApp./493/2018 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> LALBHANU NESSA AND 8 ORS	MR S DUTTA MS. N MODI MR. C SHARMA	MR. S C BISWAS (R3) MR. K K BHATTA (r-7) MR. R SARMA (R7) MS J BORAH (R3) MS JONA TALUKDAR (r-7) MR. P S BISWAS (R3) MS R DEVI (r-7) MS R SAHA (r-1,2) MR. H BURAGOHAIN (r-1,2) MR. SIDHANT DUTTA
23	MACApp./286/2022 B/O	RAHIMA KHATUN AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS F N ZAMAN	

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR FRIDAY THE 26<sup>TH</sup> DAY OF AUGUST, 2022 ]**

**[AT 10:30 AM]**

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

**[COURT NO. 17]**

**FOR JUDGMENT**

**[ JUDGMENT OF THE FOLLOWING CASE PERTAINING TO  
ITANAGAR BENCH WILL BE DELIVERED BY HIS LORDSHIP  
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE  
VIDEO CONFERENCING ]**

**LINK FOR REMOTE VIDEO CONFERENCING:**

**<https://meet.google.com/uau-tsyj-vyf>**

1	CRL.M.APPLN /02(AP)/2022	THE STATE OF AP  Vs  BABING HAFFI	J TSERING	NIKITA DANGGEN OKEN DUGGONG P SIGA Y DAGIAM HONI TANA TARA K CHOTTEN
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TOTAL - 1  
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